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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.NO.1629/2004  
M.A.NO.1451/2004

Tuesday, this the 20th day of July, 2004

Hon'ble Shri S. K. Naik, Member (A)

Shri Vijay Pushkarna  
s/o late Shri A.C.Pushkarna  
r/o 1683, Lodi Road Complx  
New Delhi-3

...Applicant

(Applicant in person)

Versus

1. Union of India  
through the Cabinet Secretary  
South Block, New Delhi
2. The Joint Secretary (Pers.)  
& Disciplinary authority  
Govt. of India  
Cabinet Secretariat, New Delhi
3. The Special Secretary (Pers.)  
& Appellate Authority  
Govt. of India  
Cabinet Secretariat  
New Delhi
4. Assistant Director of Estates  
Directorate of Estates  
Nirman Bhawan, New Delhi

...Respondents

O R D E R (ORAL)

The applicant who has appeared in person has submitted that he would like to withdraw the present application as the same is not maintainable in the Tribunal with liberty to pursue the same in the appropriate forum.

2. Allowed as prayed. The OA is accordingly dismissed as withdraw.

*Naik*  
( S. K. Naik )  
Member (A)

/sunil/